

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 211 OF 2001

STATE OF HARYANA

Appellant (s)

VERSUS

MAI RAM

Respondent(s)

(With office report)

Date: 09/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s) Mr. Naresh Bakshi, Adv.
Mr.T.V.George,Adv.

For Respondent(s) Mr. Prem Malhotra,Adv.

UPON hearing counsel the Court made the following
ORDER

Call after three weeks.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master

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